

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) Statutory minimum prices of raw jute are announced primarily for ensuring adequate return to the jute growers while the general trend of jute prices and export is determined by forces of demand and supply.

(b) and (c). For ensuring that the price support operations are effective, it has been decided to expand the role of Jute Corporation of India, which is expected to procure at least 20 per cent of its total purchases directly from the primary markets.

Import of sub-standard TV Picture Tubes

1537. SHRI VASANT SATHE: Will the Minister of ELECTRONICS be pleased to state:

(a) whether Government have received complaints about the import of sub-standard TV picture tubes by a government undertaking having sole import licence for TV tubes; and

(b) if so, the action taken against the said concern for importing these TV picture tubes?

(1) Koradi	1 × 120 MW unit
(2) Kharakhola	1 × 30 MW unit
(3) Kothagudem	3 × 110 MW unit
(4) Ukai	1 × 120 MW unit
(5) Gandhinagar	1 × 120 MW unit
(6) Badarpur	1 × 100 MW unit

There was, however, no reduction in overall generation of power during the period of April to June, 1978 because of considerable increase in generation from hydel stations during this period. Total power generation, in fact, had increased by 15.2 per cent during this period as compared to power generation during the corresponding period last year.

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) and (b). Complaints have been received that some of the imported picture tubes supplied to TV set manufacturers have been sub-standard. TV picture tubes are imported by Electronics Trade and Technology Development Corporation, a public sector undertaking. The defects are manufacturing defects within the permissible commercial limits and the defective tubes are replaced by the manufacturers. No question of any action arise.

Effect of Coal shortage in power production

1538. SHRI VASANT SATHE: Will the Minister of ENERGY be pleased to state:

(a) whether the recent shortage of coal has any effect on the production of power in the country; and

(b) if so, the details of the impact on power generation?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) and (b). Yes, Sir. The generating units in the following thermal power stations had to reduce generation on a few occasions due to low coal stocks:

Misrepresentation of facts in News Relayed on A.I.R. and T.V.

1539. SHRI VASANT SATHE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have noticed several complaints regarding

misrepresentation of facts on the news relayed on T.V. and Radio from some Members of Parliament; and

(b) if so, what steps have been taken to maintain impartiality of T.V. and Radio?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). Some representations were received regarding inadequate or partial coverage in Radio and Doordarshan but these were generally found to be incorrect. Whenever any lapse has been discovered, it has been rectified. All media, including All India Radio and Doordarshan, have already been given directions to be fair and impartial and eschew any one-sided approach.

स्टाफ आर्टिस्टों की पदोन्नति

1540. श्री नबाब सिंह चौहान : क्या सूचना और प्रसारण मंत्री 8 मार्च, 1978 के अंतराधिकृत प्रश्न संख्या 1937 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या वर्गीज समिति की सिफारिशों को क्रियान्वित करने से पूर्व स्टॉफ आर्टिस्टों को भी उनी प्रकार से पदोन्नति किये जाने का विचार है, जिन प्रकार से नियमित कर्मचारियों के मामले में हो रहा है; और

(ख) यदि हां, तो वास्तविक स्थिति क्या है और क्या स्टॉफ आर्टिस्टों को सभी सुविधाएँ दी जा रही हैं ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण शास्त्री) : (क) और (ख). आकाशवाणी के स्टॉफ आर्टिस्टों पर जो अती नियम लागू हैं वे उन के अनुसार पदोन्नति के लिए उनी तरह प्राव हैं जिस तरह नियमित कर्मचारियों को उन पर लागू अती नियमों के आधार

पर पदोन्नति मिलती है। जब तक वर्तमान नीति उन नियमों को वर्गीज समिति की रिपोर्ट पर लिए जाएं, की रोकनी में नहीं बदला जाती, तब तक स्टॉफ आर्टिस्टों सहित किसी भी श्रेणी में पदोन्नतियों के बारे में निर्णय वर्तमान अती नियमों के अनुसार ही लिए जाते रहेंगे। पदोन्नतियों की वास्तविक स्थिति समय समय पर रिक्तियों की उपलब्धि पर निर्भर करेगी। नियमों के अंतर्गत स्टॉफ आर्टिस्टों या किसी अन्य श्रेणी के कर्मचारियों को जो सुविधाएँ उपलब्ध हैं उन में से किसी से भी उन को वंचित नहीं किया जाता।

हिन्दी शिक्षण योजना में सहायक निदेशकों की पदोन्नति की संभावनाएँ

1541. श्री नबाब सिंह चौहान : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) हिन्दी शिक्षण योजना के अंतर्गत हिन्दी टाइपराइटिंग और हिन्दी शार्टहैंड का प्रशिक्षण देने वाले सहायक निदेशकों की पदोन्नति की क्या संभावनाएँ हैं; और

(ख) क्या इन सहायक निदेशकों का कार्य हिन्दी शिक्षण योजना में संयुक्त निदेशक/उपनिदेशक देखते हैं तथा उन की गोपनीय रिपोर्टें बही लिखते हैं जिन्हें न ऐसा प्रशिक्षण मिला है तथा न जिन्हें हिन्दी टाइपराइटिंग तथा हिन्दी शार्टहैंड का कोई ज्ञान है ?